



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 53-121), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
59	WP(C)/4483/2023 FIXED	KHAGENDRA CHANDRA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MR. A. ALI MR. JITU SAIKIA	SC, AUWS AND SB SC, P H E SC, FINANCE
60	WP(C)/4570/2023 B/O	GUNESWAR SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA MS N B KAYASTHA	SC, P AND R.D.
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
61	I.A.(Civil)/2278/2023 B/O, CONNECTED TO ITEM NO. 7 (SEVEN) IN THE DAILY CAUSE LIST in WP(C)/4143/2023	MAINUL HOQUE CHOUDHURY AND ANR Versus GAUTAM PATOWARY AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, AGRI. DEPARTMENT SC, FINANCE
62	I.A.(Civil)/2287/2023 CONNECTED TO ITEM NO. 13 IN THE DAILY CAUSE LIST in WP(C)/4373/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus NANDESWAR DAS AND 5 ORS.	MR DEBA SARMAH MR DEBA SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
<u>ADMISSION</u>				
63	WP(C)/4153/2023 FIXED	DR. KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA	SC, HIGHER EDU
	WITH I.A.(Civil)/2174/2023 in WP(C)/4153/2023	THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus DR. KALPANA GOSWAMI,	MR. I H SAIKIA MR. B BORAH MR. K KALITA	MS N SAIKIA
	WITH I.A.(Civil)/2223/2023 in WP(C)/4153/2023	DR. KALPANA GOSWAMI, Versus THE STATE OF ASSAM AND 2 ORS	MS N SAIKIA	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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23)	MR. R P SINGH	10-08-2023	To	01-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
54	WP(C)/4553/2023 B/O	BHISMA KR. DANGAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. M NATH MR. D P BORAH	SC, IRRIGATION SC, BTC
55	WP(C)/4554/2023 B/O	KRISHNA KONWAR @ KRISHNA MELANG Versus THE ELECTION COMMISSION OF INDIA AND 4 ORS.	MR K P PATHAK MR. K P PATHAK MR BHARGAV DAS	DY.S.G.I. SC, ECI SC, HEALTH
<u>ADMISSION</u>				
56	WP(C)/401/2023 FIXED	DOOMDOOMA PLANTERS SUPPLY STORES AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, EXCISE DEPTT.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO SPECIAL DIVISION BENCH)
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
25	CRL.A(J)/1/2020 7 Y 8 M 3 D : WITH LCR 2 FILES, P.B.-2, FIXED	CHARUA KACHUA @ SUSHIL KUJUR Versus THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS PP, ASSAM CURIAE	

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
3 Bail Appln./2777/2023	SHAFIKUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
BAIL HEARING			
4 AB/2647/2023 FIXED	ALI AKBOR Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
ORDERS			
5 I.A.(Civil)/2122/2023 FIXED in WP(C)/4049/2023 WITH WP(C)/4049/2023	CHARAN RAY, Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MS. M BEGUM S NATH	GA, ASSAM
	CHARAN RAY Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM
6 I.A.(Civil)/2161/2023 FIXED in WP(C)/4051/2023 WITH WP(C)/4051/2023	SAURAV SARKAR, Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM
	SAURAV SARKAR Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
49	AB/2726/2023 B/O	BHARAT YADAV AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K K KALITA MR. D CHUTIA	PP, ASSAM
BAIL HEARING (BA)				
50	Bail Appln./2600/2023 WITH OFFICE NOTE, FIXED	UDDHAB DAS Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

52	I.A.(Civil)/2303/2023 B/O in MFA/8171/2023	M/S ROSHNI GAS SERVICE Versus THE ADDL COMMISSIONER AND REGIONAL DIRECTOR AND 5 ORS	MR B SHARMA MR. S SHARMA	
	WITH MFA/8171/2023 (Filing Number)	M/S ROSHNI GAS SERVICE Versus THE ADDL COMMISSIONER AND REGIONAL DIRECTOR AND 5 ORS (A)	MR B SHARMA	
	WITH I.A.(Civil)/1933/2023 in Mat.App.	M/S ROSHNI GAS SERVICE Versus THE ADDL COMMISSIONER AND REGIONAL DIRECTOR AND 5 ORS	MR B SHARMA MR. S SHARMA	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/7223/2022 FIXED	BATCHARAMUKH SOONMOINA YUBAK SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A KHANIKAR R L CHUTIA	GA, ASSAM SC, AFDCL
ADMISSION				
52	WP(C)/2088/2023 FIXED	DHARMA KANTA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR A V SINGH MR W R MEDHI	MR. K SINGHA (R-7) MR P J PATAR (R-7) MR S GAUTAM (R-7) SC, GDD SC, GMC
WITH				
53	WP(C)/3388/2023	FATIK DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS N BEGUM MR. K SINGHA MR S GAUTAM	GA, ASSAM MR. C K S BARUAH (R-1) MR A V SINGH (R-4) MR W R MEDHI (R-4) SC, GDD

LEAVE NOTE OF ADVOCATES FOR 09/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
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18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023
22)	K U AHMED	11-08-2023	To	17-08-2023
23)	MR. R P SINGH	10-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Wednesday,9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
52	Cont.Cas(C)/434/2023 B/O	BISHNU PRASAD DAS AND ANR Versus PABAN KUMAR BORTHAKUR, I.A.S. AND ANR	MR. D P BORAH MR U GHOSH	
<u>MOTION</u>				
53	WP(C)/3982/2023 FIXED	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
54	WITH WP(C)/6990/2021	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
55	WP(C)/4434/2023 FIXED	HUMAN BURAGOHAİN Versus THE STATE OF ASSAM AND ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC, SEC. EDU. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
<u>ADMISSION</u>				
56	WP(C)/8352/2018 FIXED	SAKWAT HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN S BEGUM	GA, ASSAM
57	WP(C)/1596/2023 FIXED	AKASHDEEP CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, IRRIGATION
58	WP(C)/1718/2023 FIXED	PRASANTA DHAR Versus THE STATE OF ASSAM AND 4 ORS	MR D K ROY	GA, ASSAM SC, TRANSPORT SC. WATER RESOURCE DEPTT.

59	WP(C)/2075/2023 FIXED	PLABON DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
<u>ORDERS</u>				
60	Cont.Cas(C)/468/2019 FIXED	PRABIN DEKA Versus ANAND PRAKASH TEWARI, IPS	MR. K SINGHA MRS. P BARUAH	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS
61	WP(C)/6138/2022 FIXED	CHAYANIKA PHUKAN AND 6 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	SC, P AND R.D. GA, ASSAM SC, APSC
62	Cont.Cas(C)/260/2023 FIXED	MOONSOON BARKAKOTI Versus TONMOY PRATIM BORGOHAIN, IAS	MR. J PATOWARY	MR D KALITA MR. D NATH

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
53	Crl.Pet./117/2023	AVISHEK CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M K CHOUDHURY MR. A BARKATAKI MR. B BARMAN MS. N DEVI	MR. A M BORA (R2) MR. N N JHA (R2) MR. M UDDIN (R2) MR. V A CHOWDHURY (R2) MS M SAHOO (R2) PP, ASSAM
54	I.A.(Crl.)/129/2023 in Crl.A./60/2023	MUSSTT. ABEDA BIBI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR G U AHMED MR M Z SHAH MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH Crl.A./60/2023	MUSSTT. ABEDA BIBI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR G U AHMED MR M Z SHAH MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
55	I.A.(Civil)/2152/2023 B/O in MACApp./81/2023	MONILA SAIKIA AND ANR. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. R C PAUL
	WITH MACApp./81/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus MONILA SAIKIA AND ORS.	MR. R C PAUL	MR. S K GOSWAMI (R-1,2) MR. R SHARMA (R-1,2)
56	I.A.(Civil)/2263/2023 B/O in MACApp./201/2023	DULAL SHIL Versus NEW INDIA ASSURANCE COMPANY LTD	MR. M TALUKDAR MR. A SHAKIL	MR. S DUTTA
	WITH MACApp./201/2023	NEW INDIA ASSURANCE COMPANY LTD Versus DIBAKAR SHIL AND ANR	MS. N MODI MR SISHIR DUTTA MR. S DUTTA MR. C SHARMA	MR. M TALUKDAR (R-1) MR. A SHAKIL (R-1)

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	WP(C)/1703/2016 FIXED	MD. NASIR AHMED Versus DEPUTY COMMISSIONER, DEPHU and ANR.	MD. B ISLAM MR. A B SIDDIQUE MR. S HUSSAIN MS. R BEGUM MR. A A MONDAL	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
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23)	MR. R P SINGH	10-08-2023	To	01-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
48	Bail Appln./2796/2023 B/O	NURRUDDIN KHAN @ RAFIQUL Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
49	Bail Appln./2798/2023 B/O	MD MAJBUL ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
<u>MOTION</u>				
50	AB/2768/2023 B/O	ABHIJIT GHOSH AND 2 ORS. Versus THE STATE OF ASSAM	MR H K DAS	PP, ASSAM
51	AB/2777/2023 B/O	RAKIBUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
52	Bail Appln./2576/2023 FIXED	HASSEN ALI Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD	PP, ASSAM
<u>BAIL HEARING</u>				
53	AB/1752/2023 FIXED	EUSHUF ALI MONDAL @ EUSHUF ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
54	AB/2425/2023 FIXED	PRASENJIT DAS Versus THE STATE OF ASSAM	P ADHIKARI P ADHIKARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
,ALONG WITH THE FOLLOWING MATTERS**

**OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT.IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
51	CRP/103/2022 (AT 10:15 AM)	PRADIP BARUAH Versus ON THE DEATH OF NAGEN CHANDRA DAS HIS LEGAL HEIRS TRIPTI DAS AND ANR	MS. P R MAHANTA MR. S R GOGOI C. SARMAH	MR H K SARMA (r-2)
HEARING				
52	Crl.A./181/2011 WITH LCR 6 FILES AND P.B., FIXED	RAJIB DOLEY Versus STATE OF ASSAM	MR.J CHUTIYA MS.D DEVI MS.R PEGU MR.M K DOLEY	PP, ASSAM
53	Crl.A./31/2012 WITH LCR 6 FILES, FIXED	KAMAL BARUAH Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MRS.N BHARALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/08/2023

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[For Wednesday,9th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
44	Bail Appln./2549/2023 B/O	SHARIFUL HAQUE Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
BAIL HEARING				
45	AB/2464/2023 WITH LCR, B/O	RAJU SAIKIA Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MD B ISLAM	07-08-2023	To	09-08-2023
17)	MR A GOENKA	07-08-2023	To	17-08-2023
18)	MR R GOENKA	07-08-2023	To	17-08-2023
19)	MR. P MAHANTA	08-08-2023	To	31-08-2023
20)	MR. M J BARUAH	09-08-2023	To	09-08-2023
21)	MR D K BORDOLOI	09-08-2023	To	09-08-2023

22)	K U AHMED	11-08-2023	To	17-08-2023
23)	MR. R P SINGH	10-08-2023	To	01-09-2023